

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2457
ANSWERED ON:05.12.2000
NON IMPLEMENTATION OF LAND REFORMS
S.P. LEPCHA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of the States that have failed to implement the Land Reforms;
- (b) whether the Government propose to withhold the Central aid/assistance to States which have failed to implement the Land Reforms; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (PROF. RITA VERMA)

(a) Land and its management is the responsibility of the respective State Govts. as provided under Entry 18, List - II (State List), of VII Schedule to the Constitution of India. The Central Government's role is advisory and co-ordinating one. The Land Reform Programmes have various facets like distribution of ceiling surplus land/Bhoodan land/Government Wasteland, tenancy reforms, consolidation of land holdings and restoration of alienated tribal lands. It is, therefore, not possible to have inter-State comparisons..

(b) & (c) The Government of India have not taken any decision to withhold the Central aid/assistance to the States which have failed to implement the Land Reforms.